

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**F.A. No. 172 of 2013**

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Nakul Mahato	...	Appellant
	Versus	
The State of Jharkhand & Anr.	...	Respondents

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Ramchander Sahu, Advocate  
For the Respondents : Mr. Atanu Banerjee, Advocate

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**Order No.10 Dated- 29.06.2020**

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, two weeks after the lockdown period is over.

**(Anil Kumar Choudhary, J.)**

Sonu-Gunjan/